

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 754
TO BE ANSWERED ON 28.04.2016

INFORMATION TECHNOLOGY FACILITIES

754. SHRI BHOLA SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government has taken steps to improve poor Information & Communication Technology (ICT) infrastructure and financial condition of grass root level institutions in rural areas;
- (b) if so, the details thereof, State/UTwise;
- (c) the details of funds allocated and released for the development of the ICTs in rural areas, State/UT-wise; and
- (d) the details of steps taken/being taken to promote women entrepreneurship in rural areas, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): Yes, Madam.

(b): Government of India under the Digital India Programme is implementing various schemes namely the Common Service Centres (CSCs), BharatNet (earlier National Optical Fibre Network) and Comprehensive Telecom Development Program to develop and provide support to the use of information technology in rural areas of the country. The CSCs are Information and Communication Technology (ICT) enabled kiosks with broadband connectivity to provide various Governments, private and social services to citizens at their doorsteps. As on 31.03.2016 a total of 122,621 CSCs are operating across the country at Gram Panchayat level. The State-wise details of operating CSCs is given at **Annexure-A**.

Government under Bharat Net project aims at connecting all Gram Panchayats (approx. 2.5 lakh) in the country through Optical Fibre Cable (OFC) with atleast 100 Mbps bandwidth to enable the delivery of various e-services at the panchayat level. As on 18.04.2016, Optical Fibre Cable (OFC) has been laid in 1,09,203 Kms and 47,882 Gram Panchayats (GPs) have been connected with OFC. State wise status of implementation of projects is given at **Annexure- B**

(c): No state wise allocation of funds is done under the BharatNet project. The BharatNet project is being executed by a Special Purpose Vehicle namely Bharat Broadband Network Limited. As against the sanctioned amount of Rs. 20,100 crore under Universal Service Obligation Fund (USOF) for BharatNet, funds to the tune of Rs. 4685.97 have been utilized till 31.03.2016.

As per the guidelines of Ministry of Finance, upto 10% of the grants sanctioned by the Ministry of Finance to the States for rural local bodies can be utilized for technical and administrative support to GPs towards O&M cost and capital expenditure. Gram Panchayats can utilize this amount for providing computers, internet connectivity and part time data entry operators for pursuing the e-Governance initiatives. The basic grants released to State Government (s) for Rural Local Bodies during 2015-16 as recommended by Fourteenth Finance Commission as on 31-03-2016 is given at **Annexure-C**.

(d): Government is encouraging women entrepreneurs to set up common services centres and the contribution made by women village level entrepreneurs (VLE) is recognized by Government through awards/ incentives. Awards/ incentives are being conferred to successful women village level entrepreneurs (VLE). Till **31st March, 2016**, total **23,245** women entrepreneurs have setup CSCs and delivering services in rural areas.

Annexure-A

STATE/UT-WISE CSC ROLL OUT STATUS AS ON 31 MARCH, 2016			
States	No. of GPs	Total No. of CSCs Set Up incl. GPs	Total No. of CSCs Set Up at GPs
Andhra Pradesh	12833	5226	3538
Arunachal Pradesh	1779	200	123
Assam	2196	3964	1354
Bihar	8463	9869	5097
Chhattisgarh	9734	6613	2950
Goa	189	0	0
Gujarat	13735	15123	13391
Haryana	6155	2527	1879
Himachal Pradesh	3243	3478	931
Jammu & Kashmir	4128	1257	417
Jharkhand	4423	5029	2911
Karnataka	5628	3633	2479
Kerala	979	2926	1021
Madhya Pradesh	23012	13959	6861
Maharashtra	27920	33180	21030
Manipur	165	481	191
Meghalaya	1463	265	224
Mizoram	776	138	42
Nagaland	1123	222	61
Orissa	6234	7562	3577
Punjab	12800	3890	819
Rajasthan	9946	13313	9233
Sikkim	165	418	196

STATE/UT-WISE CSC ROLL OUT STATUS AS ON 31 MARCH, 2016

States	No. of GPs	Total No. of CSCs Set Up incl. GPs	Total No. of CSCs Set Up at GPs
Tamil Nadu	12618	12472	5519
Telangana	8787	3679	296
Tripura	1038	303	158
Uttar Pradesh	51914	38767	31231
Uttarakhand	7555	2509	1084
West Bengal	3351	7848	5911
STATES TOTAL	242352	198851	122524
<u>Union Territories (UTs)</u>			
Andaman & Nicobar	69	30	2
Chandigarh	17	5	0
Dadra & Nagar Haveli	11	10	10
Daman and Diu	14	8	8
Delhi	0	337	2
Lakshadweep	10	15	13
Puducherry	98	69	62
UTs TOTAL	219	410	97
GRAND TOTAL	242571	199325	122621

Annexure-B

<u>Statewise status of NOFN (BharatNet) as on 18.04.2016</u>					
States/UTs	No. of GPs Phase I	Pipe laid (Kms)	Optical Fibre Cable (OFC) laid (in Kms)	No. of GPs where OFC laid	No. of GPs lit
Andhra Pradesh	0	1913	19	0	0
Arunachal Pradesh	256	419	100	22	0
Assam	1013	1955	1763	682	128
Bihar	5202	7396	6485	2418	215
Chhattisgarh	2110	4933	4560	1550	514
Goa	All the GPs of Goa are already connected with Optical Fibre				
Gujarat	5735	6370	4567	2203	116
Haryana	6090	5304	4850	3147	160
Himachal Pradesh	283	212	88	26	0
Jammu & Kashmir	624	153	136	82	0
Jharkhand	1388	2784	2451	978	135
Karnataka	5599	10195	10269	5004	2865
Kerala	977	746	810	1129	1129
Madhya Pradesh	10516	17804	14819	5141	150
Maharashtra	12055	14214	10906	4771	159
Manipur	24	71	73	24	0
Meghalaya	638	988	229	52	0
Mizoram	163	346	4	0	0
Nagaland	743	1631	720	154	0

Orissa	3388	4748	3699	1629	104
Punjab	6128	5028	4412	3023	0
Rajasthan	6967	12900	11739	3690	308
Sikkim	0	0	0	0	0
Tamil Nadu	0	0	0	0	0
Telangana	2097	4038	3431	1552	106
Tripura	1021	1440	1153	492	75
Uttar Pradesh (west)	8040	10113	5779	2721	131
Uttar Pradesh (east)	14474	17878	12860	5848	70
Uttarakhand	1767	1536	1139	711	183
West Bengal	2713	2225	2031	723	0
STATES TOTAL	100011	137340	109092	47772	6548
Union Territories (UTs)					
Andaman & Nicobar	69	0	0	0	0
Chandigarh	12	18	19	12	12
Dadra & Nagar Haveli	0	0	0	0	0
Daman and Diu	0	0	0	0	0
Lakshadweep	10	0	0	0	0
Puducherry	98	82	92	98	101
UTs TOTAL	189	100	111	110	113
GRAND TOTAL	100200	137440	109203	47882	6661

ANNEXURE-C

Release of Basic Grants to State Government (s) for Rural Local Bodies during 2015-16 as recommended by Fourteenth Finance Commission as on 31-03-2016

States	Annual Allocation (Rs. In crores)	Amount released by MoF (Rs. In Lakhs)		
		1 st Instalment	2 nd Instalment	Total
Andhra Pradesh	934.34	46717.00	46123.91	92840.91
Arunachal Pradesh	88.52	4426.00	0.00	4426.00
Assam	584.80	29240.00	0.00	29240.00
Bihar	2269.18	113459.00	0.00	113459.00
Chhattisgarh	566.18	28309.00	28309.00	56618.00
Goa	14.44	722.00	0.00	722.00
Gujarat	932.25	46613.00	46612.00	93225.00
Haryana	419.28	20964.00	20964.00	41928.00
Himachal Pradesh	195.39	9770.00	9769.00	19539.00
# Jammu & Kashmir	373.96	18698.00	18074.44	36772.44
Jharkhand	652.83	32642.00	32641.00	65283.00
Karnataka	1002.85	50143.00	0.00	50143.00
Kerala	433.76	21688.00	0.00	21688.00
Madhya Pradesh	1463.61	73181.00	73180.00	146361.00
Maharashtra	1623.32	81166.00	81166.00	162332.00
Manipur	22.25	1113.00	1112.00	2225.00
Orissa	955.52	47776.00	47776.00	95552.00
Punjab	441.70	22085.00	0.00	22085.00
Rajasthan	1471.95	73598.00	73597.00	147195.00
Sikkim	16.03	802.00	802.00	1604.00
Tamil Nadu	947.65	47383.00	47382.00	94765.00
Telangana	580.34	29017.00	29017.00	58034.00
Tripura	36.24	1812.00	1812.00	3624.00
# Uttar Pradesh	3862.60	193130.00	192129.58	385259.58
Uttarakhand	203.26	10163.00	10163.00	20326.00
West Bengal	1532.21	73542.90	0.00	73542.90
Total	21624.46	1078159.90	760629.93	1838789.83

2nd Instalment released on pro-rata basis on the basis of information provided by State Government.